



**CIVIL JUDGE AND JMFC, KORATAGERE**  
**CAUSE LIST**

**17.06.2020**

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 153/2008	Arguments	BAP-GDD
2.	O.S. 106/2013	Hearing	TBS-PKS
3.	O.S. 16/2014	Issues	DVS-BLN
4.	O.S. 114/2014	Arguments	AMK-AM
5.	O.S. 304/2019	Hearing	PLN-SNH
6.	O.S. 51/2020	Hearing	KBA
7.	Ex. 9/2019	Hearing	AMK-GMK
8.	C.C. 326/2020	Custody Case	DK
9.	C.C. 327/2020	Custody Case	DK
10.	C.C. 262/2015	Hearing Before Charge	MLS
11.	Cr. 53/2020	Objection and Hearing	DK
12.	Cr. 58/2020	Objection and Hearing	BKN
13.	Cr. 93/2020	Objection and Hearing	MCM
14.	Cr. 95/2020	Objection and Hearing	DS